

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).35805/2011

(From the judgement and order dated 29/08/2011 in TTR No.177/2006 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S SHYAM BIRI WORKS LTD.

Petitioner(s)

VERSUS

COMMR.OF TRADE TAX UP

Respondent(s)

(With prayer for interim relief and office report)

Date: 23/11/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s) Mr. Dhruv Agarwal, Sr. Adv.
 Mr. Shwetank Sailakwal, Adv.
 Mr. Ram Krishna, Adv.
 Dr. Kailash Chand, Adv.-on-Record

For Respondent(s) Mr. Vinay Garg, Adv.-on-Record
 Ms. Jyoti Sharma, Adv.
 Mr. T.N. Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

Let rejoinder affidavit be filed within four weeks.

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|Court Master

[Charanjeet Kaur]

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| |Court Master

[Kusum Gulati]

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